

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3181  
ANSWERED ON:12.12.2012  
SENIOR POSTS LYING VACANT IN CBI  
Das Gupta Shri Gurudas;Lingam Shri P.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether about 50% of the senior positions in the Central Bureau of Investigation (CBI) are lying vacant thereby affecting the disposal of important corruption cases;
- (b) if so, the number of such sanctioned posts and vacant posts and the reasons for delay in filling up these posts;
- (c) whether the Supreme Court has recently slammed the Union Government over the CBI vacancies and centres `bonafide` and seriousness in ensuring time-bound disposal of corruption cases; and
- (d) if so, the details thereof and the reaction of the Government thereto?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

(a): No, Madam.

(b): Does not arise.

(c) & (d): Hon'ble Supreme Court in Criminal Appeal No(s). 88-93 of 2003 Central Bureau of Investigation Vs. Saurin Rasiklal Shah & Ors., is monitoring the vacancy position of CBI. Hon'ble Supreme Court has been informed about various steps being taken for filling up of vacancies in CBI.